

Crisis in Mica Industry

4172. SHRI SHASHI BHUSHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been invited to the news item under the caption 'Mica Units face crisis' which appeared in the "Economic Times" dated the 28th July, 1973 to the effect that the Mica industry is facing a crisis; and

(b) the reaction of Government thereto and the steps taken to help the industry?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The M.M.T.C. is reserving 30 per cent of the orders for mica received from foreign buyers for servicing them through the weaker section of the trade since 1st January, 1972. There was some set-back in the exports of mica in the first half of the year but the MMTC has since finalised sufficient contracts which would arrest any further decline in exports of mica.

Cotton Textiles Export Falling

4173. SHRI SHASHI BHUSHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been invited to the report appearing in the 'Financial Express' dated the 13th July, 1973 under the heading "Cotton Textiles Export Falling"; and

(b) if so, the reaction of Government thereto and the steps taken to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) Exports of cotton textiles during the first 6 months of 1973 are higher than export during the same

period of 1972. There was a fall in June, 1973, but exports in July were at Rs. 15.98 crores. The industry has already accepted voluntarily an export obligation to export 15 per cent of its production during January-December, 1973, Government is watching the export performance and will consider if any steps are necessary.

Offer of Assistance by Indian Air Force in the Supervision and Servicing of I.L.S. at Palam Airport

4174. SHRI VIKRAM MAHAJAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indian Air Force has offered assistance in the supervision and servicing of the Instrument landing System at the Palam Airport;

(b) when such an offer was made and the decision taken by his Ministry on the offer; and

(c) the reasons for delay in taking a decision in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) and (c). Do not arise.

पूँजीगत वस्तुओं के लिये आयात लाइसेंसों के बदले निर्यात दायित्व

4175. श्री मूल चन्द डागा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष और इस वर्ष पूँजी वस्तुओं के आयात के लिये जिन व्यक्तियों को लाइसेंस दिये गये हैं उनके नाम क्या हैं और किन वस्तुओं के लिये लाइसेंस दिये गये थे ;

(ख) क्या लाइसेंस देते समय यह शर्त रखी गई थी कि आयात कर्ता अपने उत्पादों